

(c) Yes, Sir.

Cases Received from Bihar under Forest (Conservation) Act, 1980

5893. SHRI SIMON TIGGA : Will the PRIME MINISTER be pleased to state :

(a) the number of cases of Bihar State, received by Central Government under Forest (Conservation) Act, 1980 during the last three years, year-wise;

(b) number of cases on which objections have been issued;

(c) number of cases that have been rejected; and

(d) the number of cases still pending for disposal, year-wise details ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Thirteen in 1983, three in 1984 and fifteen in 1985.

(b) Objections have not been made in any case. In 18 proposals complete information was not given. The State Government was asked to provide complete information.

(c) Three cases received in 1983, and one received in 1985, were rejected.

(d) No case is pending with the Central Government. When requisite information sought by the Central Government is not made available by the State, the case is treated as closed. The case is, however, reopened as soon as the required information is received. Three cases from Bihar received in 1983, three received in 1984 and twelve received in 1985 have thus been closed.

Allotment of Land to Fishermen and Shepherds in Andhra Pradesh

5894. SHRI C. SAMBU : Will the PRIME MINISTER be pleased to state :

(a) whether considering the below poverty line living conditions of fishermen and shepherds in the coastal belt of Andhra Pradesh, Government propose to deforest

the forest zone in coastal Andhra Pradesh and allot the cultivable land to these fishermen and shepherds living in the coastal area of Andhra Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) No, Sir.

(b) Does not arise.

Indian/Pakistani Detainees Freed

5895. SHRI CHINTAMANI JENA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Indian detainees freed by Pakistan during the last three years; and

(b) the number of Pakistani detainees freed by Indian Government during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) and (b). During the last three years 214 Indian nationals were repatriated to India from Pakistan in three batches. Pakistani nationals convicted in India are, on the other hand, released immediately on expiry of their respective periods of imprisonment. Accordingly, the exact total number of the prisoners released is not readily available.

Pre-Examination Coaching Centres for SC/ST Candidates

5896. SHRI MAURICE KUJUR : Will the Minister of WELFARE be pleased to state :

(a) the number of pre-examination training centres for providing pre-examination coaching to Scheduled Caste and Scheduled Tribe candidates, State wise in the country; and

(b) whether there is any proposal for setting up such training centre in Orissa during 1986-87 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRI,

DHAR GOMANGO) : (a) The required information is given in the statement given below :

(b) Orissa already has 13 centres (the highest number in any state). Any further proposal for the setting up of more pre-examination training Centres in Orissa during 1986-87 will be considered on its merits after the same is received from the State Government.

Statement

S. No.	Name of the State	No. of Centres
1.	Andhra Pradesh	4
2.	Assam	1
3.	Bihar	3
4.	Gujarat	4
5.	Haryana	2
6.	Himachal Pradesh	1
7.	Jammu and Kashmir	1
8.	Karnataka	7
9.	Kerala	3
10.	Madhya Pradesh	4
11.	Maharashtra	4
12.	Manipur	1
13.	Meghalaya	1
14.	Nagaland	1
15.	Orissa	13
16.	Punjab	4
17.	Rajasthan	4
18.	Tamil Nadu	3
19.	Uttar Pradesh	8
20.	West Bengal	4
21.	Tripura	1
22.	Delhi	5
23.	Pondicherry	1
Total		80

Industries Using Electronic
Components

5897. SHRI MOHANBHAI PATEL : Will the PRIME MINISTER be pleased to state :

(a) the number of industries which are manufacturing electronic components in the country and how many out of them are in public sector and private sectors;

(b) whether the indigenous electronic components industry is unable to produce quality goods at competitive price despite numerous concession given by Government;

(c) if so, whether any study has been made to know the causes, if so, the details thereof; and

(d) what steps are being taken for producing of quality goods by these electronics industries ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) In all there are 650 units manufacturing electronic components in the country, of which 130 are in the organised sector and 520 in the small scale sector. Of the organised sector units, 30 are in the public sector both central and state, while 100 units are in the organised private sector.

(b) The indigenous electronic components industry is able to produce quality goods in selected areas and the local prices have been progressively declining as a result of the various concessions given by the Government from time to time.

(c) Does not arise.

(d) Government has set up a chain of regional and state level test and development centres for certification of component quality based on ISI or other nationally formulated specifications. These facilities are being continuously upgraded for carrying out comprehensive testing of various types of electronic components,